

ORISSA ORDINANCE No. 8 OF 1978

THE ORISSA MUNICIPAL COUNCILS (POSTPONEMENT OF ELECTIONS) ORDINANCE, 1978

[Promulgated by the Governor on the 25th October 1978 published in an extraordinary issue of the Orissa Gazette, dated the 26th October 1978]

AN

ORDINANCE

TO PROVIDE FOR POSTPONEMENT OF ELECTIONS TO CERTAIN MUNICIPAL COUNCILS AND NOTIFIED AREA COUNCILS OF THE STATE AND FOR MATTERS INCIDENTAL THERETO

WHEREAS the Legislature of the State of Orissa is not in session;

AND WHEREAS the Governor of Orissa is satisfied that circumstances exist which render it necessary for him to take immediate action to provide for the postponement of elections to certain Municipal Councils and Notified Area Councils of the State;

NOW, THEREFORE, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Orissa is pleased to make and promulgate the following Ordinance in the Twenty-ninth Year of the Republic of India:—

Short title,
extent and
commence-
ment

1. (1) This Ordinance may be called the Orissa Municipal Councils (Postponement of Elections) Ordinance, 1978.

(2) It shall extend to the whole of the State of Orissa.

[(3) It shall come into force at once.

Definitions

2. In this Ordinance, unless the context otherwise requires,—

(a) “Municipal Act” means the Orissa Municipal Act, 1950;

Orissa Act
23 of 1950.

(b) “Municipal Council” means a Municipal Council constituted under the Municipal Act and shall include a Notified Area Council constituted thereunder;

(c) Words and expressions used in this Ordinance, but not defined herein, shall have the same meaning as assigned to them respectively, under the Municipal Act.

Postpone-
ment of
elections.

3. Notwithstanding anything contained in the Municipal Act or in the Orissa Municipal Councils (Reduction of term of Office) Act, 1977 or in any rules or orders made or issued thereunder, all proceedings and actions taken in furtherance of holding elections for the re-constitution of the Municipal Councils specified in the Schedule are hereby cancelled and elections for such reconstitution shall be held in accordance with the provisions of the Municipal Act on such date, not being later than the 1st day of February, 1979, as may be fixed by the State Government.

Orissa Act
11 of 1977.

SCHEDULE

Name of the district (1)	Name of the Municipal Council (2)
1. Cuttack ..	1. Cuttack Municipal Council
	2. Choudwar Municipal Council
	3. Jajpur Municipal Council
	4. Jajpur Road Notified Area Council
	5. Banki Notified Area Council
2. Puri ..	6. Puri Municipal Council
	7. Nayagarh Notified Area Council
	8. Khurda Notified Area Council
3. Balasore ..	9. Balasore Municipal Council
	10. Bhadrak Notified Area Council
	11. Jaleswar Notified Area Council
	12. Soro Notified Area Council
4. Mayurbhanj ..	13. Baripada Municipal Council
	14. Rairangpur Notified Area Council
5. Sambalpur ..	15. Bargarh Municipal Council
	16. Deogarh Municipal Council
	17. Brajarajnagar Notified Area Council
6. Keonjhar ..	18. Keonjhar Municipal Council
	19. Barbil Municipal Council
	20. Joda Notified Area Council
7. Dhenkanal ..	21. Dhenkanal Municipal Council
	22. Angul Notified Area Council
8. Balangir ..	23. Balangir Municipal Council
	24. Sonapur Municipal Council
	25. Titilagarh Notified Area Council
	26. Kantabanji Notified Area Council
	27. Patnagarh Notified Area Council
9. Sundargarh ..	28. Sundargarh Municipal Council
	29. Rajgangpur Municipal Council
	30. Biramitrapur Municipal Council

(1)

(2)

10. Ganjam

- 31. Berhampur Municipal Council
- 32. Parlakhemundi Municipal Council
- 33. Chatrapur Notified Area Council
- 34. Suruda Notified Area Council
- 35. Bhanjanagar Notified Area Council
- 36. Kashinagar Notified Area Council
- 37. Kavisuryanagar Notified Area Council
- 38. Aska Notified Area Council
- 39. Gopalpur Notified Area Council
- 40. Rambha Notified Area Council
- 41. Hinjilicut Notified Area Council

11. Koraput

- 42. Jeypore Municipal Council
- 43. Rayagada Municipal Council
- 44. Nowrangpur Municipal Council
- 45. Kotpad Notified Area Council
- 46. Koraput Notified Area Council
- 47. Gunupur Notified Area Council
- 48. Umerkote Notified Area Council

12. Kalahandi

- 49. Bhawanipatna Municipal Council
- 50. Kesinga Notified Area Council

13. Phulbani

- 51. Phulbani Notified Area Council
- 52. Boudhgarh Notified Area Council

B. D. SHARMA

Governor of Orissa

Dated the 25th October 1978